

(b) and (c) While the Central Government takes into consideration the demand for foodgrains from various State Governments including Rajasthan, allocations of foodgrains are made on a month to month basis also taking into account other factors like the stocks in Central Pool, market availability and inter-se requirements of States/UTs. PDS allocations are Supplemental in nature and are not intended to meet the total requirements of the States/UTs.

Setting up of industries by Khadi Gram Udyog Commission

3766. SHRI RAM NARAIN BE-RWA: Will the PRIME MINISTER be pleased to state:

(a) the number of districts in Rajasthan in which industries have been set up by Khadi Gram Udyog Commission,

(b) the profits earned by these industries during the last three years, and

(c) the number of districts in the State in which such industries are proposed to be set up and by what time?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P. J. KURIEN): (a) to (c) The Khadi & Village Industries programmes are being implemented in all the 27 Districts of Rajasthan. Khadi activities are run by the State Khadi & Village Industries Board, registered institutions and cooperatives, on no profit and no loss basis. The village industries activity is primarily implemented through a large number of individuals and institutions. KVIC does not maintain data on the returns received on all the village industries in the State of Rajasthan.

Setting up of new Industries in U.P.

3767. SHRI RAM BADAN : Will the PRIME MINISTER be pleased to state:

(a) whether the Government have received any proposal from the Government of Uttar Pradesh to set up

new industries in Azamgarh and Mau districts in the State; and

(b) if so, the details of the steps taken in this regard so far?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P. J. KURIEN): (a) No, Sir.

(b) Does not arise.

[English]

Working of FPS in Delhi

3768. SHRI RAJNATH SONKAR SHASTRI: Will the PRIME MINISTER be pleased to refer to the reply given to Unstarred Question No. 1707 and 1746 on March 6, 1991 and state:

(a) the details of the F.P.S., Kerosene Oil Depot etc. and the employees of the department against whom cases were initiated;

(b) the action taken in each case;

(c) the reasons for the delay in the finalisation of the cases by now and the steps taken to expedite the same;

(d) the number of complaints received against officers of the Food and Supplies Department, Delhi Administration for showing favours and ignoring the rules and regulations; and

(e) the details thereof and the action proposed to be taken to set right the things?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES & PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED) : (a) to (e) The information is being collected and will be laid on the Table of the House.

Automotive Components

3769. SHRI RAJNATH SONKAR SHASTRI: Will the PRIME MINISTER be pleased to state:

(a) whether the number of complaints about supply of un-reliable